

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

40. CA 621/2022  
IN  
C.P.(CAA)/100(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: Cuffe Parade Estates Private Ltd.

Section 230-232 of Companies Act, 2013, Rule 11 of NCLT, 2016

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**ORDER**

**The Court is convened through Video Conference.**

Due to paucity of time the matter could not be taken up therefore the matter is adjourned to 23.12.2022.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/NP/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**